

deliveries, but action is taken under Marketing Discipline Guidelines under which supplies and sales of retail outlets are suspended which are resumed only after recalibration and re-stamping by the Weights and Measures Deptt. Termination of dealerships is also taken recourse to in cases of repeated default.

[*Translation*]

Terrorist Activities In U.P. And M.P.

5610. SHRI VISHWANATH SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have any information regarding terrorist activities in Uttar Pradesh and Madhya Pradesh especially in Jhansi and Gwalior districts respectively during the three years;

(b) if so, the details thereof;

(c) the action taken by the Government in this regard?

(d) whether gun and revolver licences have been issued to some history-sheeters in Uttar Pradesh especially in the Jhansi district during the above period; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) and (b). According to available information 319 incidents of terrorist violence took place and 445 persons were killed in Uttar Pradesh during the last three years. In Madhya Pradesh 4 incidents of terrorist violence have been reported and 2 persons have been killed during the period.

(c) Concerned State Government are alive to the situation and are taking all appropriate steps to deal with the situation.

(d) and (e) No specific information is avail-

able as the subject matter is the concern of the State Government.

[*English*]

Loss Of Eye Sight

5611. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of complaints received relating to loss of eye sight by the patients due to the negligence on the part of the hospital staff/ doctors during the last three years in Delhi;

(b) the action taken by the Government thereon; and

(c) the steps taken to ensure the non-recurrence of such incidents in Delhi hospitals?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (c). According to available information a few isolated complaints had been received in respect of ophthalmic cases treated in some Delhi hospitals, on enquiry only one complaint was found to have basis, for which the Doctor has been placed under suspension and disciplinary proceedings have been initiated.

There are general instructions about observing proper precautions which are reiterated from time to time.

Land Acquired By ONGC

5612. DR. AMRIT LAL KALIDAS PATEL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total land acquired by ONGC in the country so far for the production and exploration of oil and for other purposes, state-wise;

(b) whether adequate compensation has been paid to the affected persons; and